

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1061  
ANSWERED ON:29.11.2005  
AMENDMENT IN RECRUITMENT RULES IN OFFICIAL LANGUAGE SERVICE  
Bhargav Shri Girdhari Lal

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government have framed new recruitment rules for Central Secretariat official language service;
- (b) if so, the details thereof;
- (c) whether it is mandatory for the Government to accept the suggestions of Union Public Service Commission on such matters;
- (d) if so, the reasons therefor;
- (e) whether objection have been raised by the Government from various quarters;
- (f) if so, whether Government proposes to withdraw the new rules; and
- (g) if so, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

- (a): Framing of the new recruitment rules for Central Secretariat Official Language Service is under process.
- (b): Consequent to the implementation of recommendations of the Fifth Central Pay Commission for upgradation of post of Director and creation of certain posts of Joint Director, and subsequent upgradation of pay scales of certain remaining grades, new rules for the recruitment of Director, Joint Director, Deputy Director , Assistant Director, Senior Translator and Junior Translator are being framed.
- (c): Yes, Sir. Consultation with UPSC for framing of recruitment rules is mandatory.
- (d): Consultation with Union Public Service Commission is mandatory under the Constitution of India, and subsequent orders of the Government in pursuance of the constitutional provisions.
- (e): No, Sir.
- (f): Does not arise.
- (g): Does not arise.